

Deficiencies in Existing Systems of Exchange Risk Cover

9424. SHRI MADHAVRAO SCINDIA: Will the Minister of FINANCE be pleased to state:

(a) whether the attention of Government has been drawn to the suggestions made by the FICCI for removing the deficiencies in the existing system of exchange risk cover both in respect of short and long term transactions;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c). It has been reported by Industrial Development Bank of India (IDBI) that Federation of Indian Chambers of Commerce and Industry (FICCI) had organised a Workshop inter-alia on Exchange Risk Administration on November 10, 1989 at New Delhi. The background papers for the Workshop highlighted the need for exchange risk cover for short-term and long term transactions of Indian business and industry. Existing schemes were broadly classified into three categories, namely, forward contracts, exchange risk cover through ECGC Schemes and Exchange Risk Administration Scheme and certain suggestions were made in this behalf.

Suggestions made in the aforesaid Workshop were noted.

Proposals for Development of Tourist Centre in Kerala

9425. SHRI SURESH KODIKUNNIL: Will the Minister of TOURISM be pleased to state:

(a) whether the Government of Kerala

has submitted any proposal to Union Government for the development of Tourism during 1990-91; and

(b) if so, the details thereof; and

(c) the action taken thereon by Government in this regard and the likely time by which it will be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c). Development of tourism is primarily the responsibility of the State Governments. However, the Central Department of Tourism extends financial assistance for specific schemes based on their merits, availability of funds and inter-se-priorities. Detailed schemes for the year 1990—91, are yet to be submitted by the State Governments Kerala.

Canalisation of Mica

9426. SHRI A.K. ROY: Will the Minister of COMMERCE be pleased to state:

(a) the production, internal consumption and export of mica and manufactured mica products in 1960, 1970, 1980, 1985, and 1989-90;

(b) whether the criterion for 50 per cent canalisation of mica is not applicable to value added mica products now in demand abroad to the benefit of the private traders; and

(c) if so, whether Government would extend the benefit to the Mica Trading Corporation (MITCO) also by reserving 50 per cent export of manufactured mica?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) Production

and export of Processed Mica and Manufacture Mica Products in 1960, 1970, 1980,

1985 and 1989-90 are as under:

Year	Production	Qty: In MT		Val: in Rs. crores	
		Export of Processed Mica		Export of Manufactured Mica	
		Qty.	Val.	Qty.	Val.
1	2	3	4	5	6
1960	N.A.	28459	10.82	110	0.11
1970	21894	22543	15.36	4312	1.81
1980	12327	16267	21.15	17816	12.98
1985	7491	18762	24.14	15787	15.21
1989-90	N.A.	18236	31.29	16850*	15.00*

N.A. — Not available.

* — Estimated

Authentic data regarding internal consumption of mica is not available. However, it is estimated that consumption of mica and mica products in India is approximately 3,000 tonnes per annum.

(b) Yes, Sir.

(c) No such proposal is presently under Government consideration.

Export of Fresh and Processed Food

9427. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of COMMERCE be pleased to state:

(a) whether any study has been made on the quantity, value and effects of the export of fresh and processed food during 1987, 1988 and 1989;

(b) if so, the findings thereof;

* (c) whether Government propose to control/reduce the export of fresh and/or processed food; and

(d) if so, the details and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) to (d). No specific study has been conducted either by the Agricultural & Processed Food Products Export Development Authority under this Ministry or by the Ministry of Food Processing Industries on the effects of export of fresh and processed foods. The objective of the Government is to promote exports, so however that the economy of the country is not affected by unregulated exports of items